

ed the 31st December, 1976. [Placed in Library. See No. LT-1502/77].

I. Reports (1976-77) of the Technical Teachers Training Institute (Western region), Bhopal and (Northern Region), Chandigarh.

II. Report (1976-77) of the National Book Trust, India, New Delhi.

III. Report (1976-77) of the school of Planning and Architecture, New Delhi.

IV. Report (1976-77) of the National Institute of Foundry and Forge Technology, Ranchi.

V. Report (1976-77) and Audited Accounts of the National Institute for Training in Industrial Engineering, Bombay.

SHRI RAVINDRA VARMA: Sir, on behalf of Shrimati Renuka Devi Barakataki, I beg to lay on the Table a copy (in English and Hindi) of the following papers:—

(i) Annual Report of the Technical Teachers Training Institute (Western Region), Bhopal for the year 1976-77 and Review by Government thereon. [Placed in Library. See No. LT-1484/77]

(ii) Annual Report of the Technical Teachers' Training Institute (Northern Region), Chandigarh for the year 1976-77 and Review by Government thereon. [Placed in Library. See No. LT-1478/77].

(iii) Annual Report of the National Book Trust India, New Delhi, for the year 1976-77, and Review by Government thereon. [Placed in Library. See No. LT-1479/77]

(iv) Annual Report of the School of Planning and Architecture, New Delhi, for the year 1976-77, and Review by Government thereon. [Placed in Library. See No. LT-1481/77].

(v) Annual Report of the National Institute of Foundry and Forge Technology, Ranchi, for the year

1976-77, and Review by Government thereon. [Placed in Library. See No. LT-1480/77].

(vi) Annual Report and Audited Accounts of the National Institute for Training in Industrial Engineering Bombay, for the year 1976-77, and Review by Government on the Report [Placed in Library. See No. LT-1482/77 and 1483/77].

Accounts (1976-77) of the Central Board for the Prevention and Control of Water Pollution and related paper.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA): Sir, on behalf of Shri Ram Kinkar, I beg to lay on the Table, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974, a copy (in English and Hindi) of the Annual Accounts of the Central Board for the Prevention and Control of Water Pollution for the year 1976-77 together with the Audit Report thereon. [Placed in Library. See No. LT-1431/77].

Report (1976-77) and accounts of the Hindustan Insecticides Limited New Delhi and related papers

श्री जनेश्वर मिश्र : महापति महोदय, आपकी आज्ञा से मैं कम्पनी अधिनियम, 1956 की धारा 619 क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

(i) 1976-77 के वर्ष के लिये हिन्दुस्तान इन्सेक्टिमाइड्स लिमिटेड, नई दिल्ली, का 23वां वार्षिक प्रतिवेदन तथा लेख, लेखों पर लेखा परीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखा परीक्षक की टिप्पणियाँ सहित।

(ii) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा।

[Placed in Library. See No. LT-1460/77 for (i) and (ii).]